

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA / TAK/TAK CCP No. 443 1989 RA-120/91 in
 Prabhati Ram V. P. Sharma CCP-152/89
 APPLICANT (S) COUNSEL

General Manager, Northern Railway VERSUS
 RESPONDENT (S) COUNSEL

Date	Office Report	Orders
		<p>5.8.1991.</p> <p>Present : Shri A. K. Bhardwaj, counsel for the petitioner.</p> <p>Heard. This is a petition for review of the order dated 16.10.1989 on CCP-152/89. A Division Bench of this Tribunal has already held in the case of Shri M. R. Dewan that a petition for review of an order passed on a CCP is not maintainable. Accordingly, this petition is rejected.</p> <p><i>S. Gurusankaran</i> 5/8/1991 (S. Gurusankaran) Member (A)</p> <p><i>G. Sreedharan Nair</i> 5/8/1991 (G. Sreedharan Nair) Vice-Chairman (J)</p>